

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM & NATURAL GAS**

LOK SABHA  
UNSTARRED QUESTION NO. 4234  
TO BE ANSWERED ON 12TH DECEMBER, 2016

**CSR Expenditure by Oil Companies**

**4234.** SHRI M.K. RAGHAVAN :

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has turned the Public Sector Oil Companies from economic institution to a social sector department;
- (b) if so, the details thereof;
- (c) whether these companies have incurred loss or become profit making bodies during the last three years due to this change over; and
- (d) if so, the details thereof along with loss/profit made during the said period, company/product-wise?

**ANSWER**

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a)&(b) - As a part of their Corporate Social Responsibility (CSR), PSUs have been undertaking CSR interventions around their work centres. Oil PSUs have been earmarking 2% of their Profits for CSR projects. CSR activities are undertaken under the heads identified under Schedule VII of the Companies Act 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Centric Initiatives and Care for the Elderly & Differently-abled persons.

(c)&(d) - Profits of major Oil PSUs` during the last three years are as under:

(Rs. in Crores)

PSU	PROFIT AFTER TAX		
	2013-14	2014-15	2015-16
GAIL	4375.00	3039.00	2299.00
HPCL	1733.26	2733.26	3862.74
BPCL	4061.00	5085.00	7432.00
ONGC	22095.00	17733.00	16004.00
IOCL	7019.00	5273.00	10399.00
EIL	479.76	307.98	258.31
NRL	371.09	718.31	1222.34
OIL	2981.30	2510.20	2330.10

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